

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE
C O R R I G E N D U M

No. 4547-RG

01.07.2025

Date:

“Total marks of the said tests & interview/viva-voce will be fifty (40 marks)” as it is appearing in the 5th line under the heading **“Mode of Selection”** published in the Court’s website with the Advertisement no. **4081-RG** dated **13th Day of June, 2025** in connection with engagement / appointment of four (04) **Translators on contractual basis** should be read as **“Total marks of the said tests & interview/viva-voce will be forty (40 marks)”** and the rest of the Advertisement content will remain intact.

This information is for all concerned.

For further information, if any, all concerned are requested to visit Court’s website **www.calcuttahighcourt.gov.in**.

By Order,

Sd/-

Registrar General,
High Court at Calcutta